

[Shri I.K. Gujral]

50th year of the Indian Republic. In this House, I promise you one thing. I will try to continue practising the type of consensus that I tried to practise and I am glad Shri Atal Bihari Vajpayee appreciated that point in the foreign policy. On that consensus basis, I am sure, we all can be proud of India in the coming years.

MR. SPEAKER : The question is :

"That this House expresses its confidence in the Council of Ministers."

The motion was adopted.

21.20 hrs.

ANNOUNCEMENT RE : SITTINGS OF THE
HOUSE

MR. SPEAKER : Hon. Members, in view of the fact that the minimum period of 10 days stipulated under

Rule 33 of the Rules of Procedure and Conduct of Business in Lok Sabha is not available for tabling Questions for 30th April and 2nd May, 1997, I have decided not to have Question Hour on these two days. Regular Question Hour will start from 5th May, 1997 onwards. The revised chart showing dates of ballots and last dates of receipt of notices of questions is being circulated to the Members. However, at the request of some hon. Members, notices of questions already given for the second phase of the originally scheduled Budget Session, i.e., from 21st April to 9th May, would be revived and considered for admission after suitable adjustments of dates.

The House stands adjourned to meet again on 30th of April, 1997 at 11.00 a.m.

21.21 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, April 30, 1997/Vaisakha 10, 1919 (Saka)
